

7. Shri Preet Singh, 3167-A Chander Nagar, Tri Nagar, Delhi.
8. Shri Raghav, Shop No.9, Near Gurdwara, Bhai Lalaji Rishi Nagar, Rani Bagh, Delhi.
9. Shri Aman Singh, M/s. Aman Singh, WZ-283, Shakurpur Village, P.O. Sri Nagar, Delhi.
10. Shri Manjit Singh Anand, M/s. Anand Agencies, 2/2, Block 41, Singh Sabha Road, Delhi.
11. Shri Anil Shukla, M/s. Food & Beverages, B-87, Pandara Road, Noida, Delhi.
12. Shri Kailash Chander, M/s. Ashoka Fruit Juice, 816/51, Tri Nagar, Delhi.
13. Shri O.P. Gupta, M/s. Gupta Bottling Company. A-1/C-1, Market Shopping Complex, Lawrance Road Delhi.
14. Shri P.K. Jain, M/s. Chandra Drinks, 776, Tri Nagar, Delhi.
15. Shri Yadav, M/s. Yadav Dealer & Suppliers, 414, (25), Shamepur, Delhi.
16. Shri Raj Singh, M/s. Dhaiya Bottling Agency, 50-51 A, Ashoka Park, Rohtak Road, Delhi.

DISTRIBUTORS APPOINTED FOR HARYANA

1. Shri B.R. Goel, M/s. Bhawati Enterprises, Bahadurgarh, Haryana.
2. Shri Bhim Singh, M/s. Sharad Distributors, Delhi Gate, Liak Road, Faridabad (Haryana).
3. Shri Batra, M/s. Batra Agencies, Shop No. 7, Housing Colony, Sonapat
4. Shri Jay Singh, M/s. Glacier Drinks M-18, D.L.F. Colony, Gurgaon (Haryana).

Provision of Jobs to Dependents of Deceased Staff of Government of India Press, Delhi

9658. SHRI NARAYAN SAHU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the particulars of staff members expired from 1-1-1981 to 31-3-1983 who were working in Government of India Press, Minto Road, New Delhi;

(b) the particulars of those deceased staff members, whose dues have not yet been paid to their dependents;

(c) the particulars of those deceased staff members, whose eligible dependents have not yet been provided with suitable jobs;

(d) action Government propose to take in the matter of payment of dues, providing suitable jobs to dependents of deceased persons in the same press at the earliest so as to enable them to retain Government accommodation which was allotted to the deceased, and

(e) action Government propose to take against the officials responsible for this type of avoidable harassment to the family of deceased person?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) (a) to (e) The information is being collected and will be laid on the Table of House, in due course.

Implementation of Agrarian Reforms

9659. SHRI BHOGENDRA JHA : Will the Minister of RURAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 5560 on 4 April, 1983 regarding implementation of agrarian reforms and state :

(a) the latest position with regard to the actual total State-wise acreage of land above ceiling, the area taken possession of, the area actually distri-